

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH), ROHINI COURTS : DELHI**  
**ORDER**

The following transfer and posting orders are hereby made in official exigency with immediate effect:-

S. No	Name of the official	From	To
1.	Ms. Rani Kumari, D/o Sh. Bhola Prasad, EC-47547804	PA in Office Pool, Admn. I, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Kishor Kumar, District Judge-04, North District, Rohini Courts, Delhi.
2.	Ms. Samita Jhanji, W/o Sh. Vikas Jhanjhi, EC-44966338	Sr. JA in Digitization Branch, North District, Rohini Courts, Delhi.	Reader/SJA in the Court of Sh. Jagmohan Singh, ASJ-03, North District, Rohini Courts, Delhi.
3.	Sh. Ashok Kumar, S/o Sh. Harbans Lal, EC-98500232	JA in Office Pool, Admn. II, North District, Rohini Courts, Delhi.	JA in Digitization Branch, North District, Rohini Courts, Delhi.
4.	Sh. Dinesh Kumar, S/o Sh. Jai Bhagwan, EC-72122455	Ahlmad/JA in the Court of Sh. Amit Kumar, District Judge, Commercial Court-01, North District, Rohini Courts, Delhi	Ahlmad/JA in the Court of Sh. Jagmohan Singh, ASJ-03, North District, Rohini Courts, Delhi.
5.	Sh. Vipin Kumar, S/o Lt. Sh. Ram Chander, EC-68681771	JA in Copying Agency, North District, Rohini Courts, Delhi.	Ahlmad/JA in the Court of Sh. Amit Kumar, District Judge, Commercial Court-01, North District, Rohini Courts, Delhi
6.	Sh. Ravinder Kumar S/o Lt. Sh. Dalip Singh EC - 24987325	Ahlmad/JA in the Court of Sh. Jagmohan Singh, ASJ-03, North District, Rohini Courts, Delhi.	JA in Copying Agency, North District, Rohini Courts, Delhi (before lunch) AND Ahlmad/JA in Evening Court No. 3, North District, Rohini Courts, Delhi (after lunch).
7.	Sh. Sunil Chaurasia, S/o Lt. Sh. R. J. Chaurasia, EC-36115365	Ahlmad/JA in the Court of Ms. Ruby Neeraj Kumar, CJM, North District, Rohini Courts, Delhi.	JA in Copying Agency, North District, Rohini Courts, Delhi.
8.	Sh. Jitender S/o Sh. Dharam Chand, EC - 90220467	Assistant Ahlmad/JJA in the Court of Sh. Rohit Kumar, MM-04, North District, Rohini Courts, Delhi.	Ahlmad/JJA in the Court of Ms. Ruby Neeraj Kumar, CJM, North District, Rohini Courts, Delhi.
9.	Sh. Deepak Nayyar S/o Lt. Sh. S. K. Nayyar EC-99140319	JA in Copying Agency, North District, Rohini Courts, Delhi.	Reader/JA in the Vacant Court of ASJ-02, North District, Rohini Courts, Delhi.
10.	Ms. Yogita Bala Lohia, W/o Lt. Sh. Sundeep Rai, EC-40983864	JJA in Office Pool, Admn. II, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Sh. Rohit Kumar, MM-04, North District, Rohini Courts, Delhi.
11.	Sh. Kamal Kishor S/o Sh. Bhupendar Singh, EC-11798684	Orderly in the Court of Ms. Shivali Bansal, District Judge-03, North District, Rohini Courts, Delhi.	Peon in Copying Agency, North District, Rohini Courts, Delhi.

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12.	Sh. Rajinder Singh S/o Sh. Dhoop Singh EC- 92125	Peon in Judicial Branch & Purchase Cell, North District, Rohini Courts, Delhi.	Orderly in the Court of Ms. Shivali Bansal, District Judge-03, North District, Rohini Courts, Delhi.
13.	Ms. Nivedita W/o Sh. Krishan Mann EC-94310287	Peon in Copying Agency, North District, Rohini Courts, Delhi.	Peon in Judicial Branch & Purchase Cell, North District, Rohini Courts, Delhi.
14.	Ms. Pooja D/o Sh. Dilbag, EC -39017853	Orderly in the Court of Ms. Shreejee Abbot, JMFC (Digital Traffic Court), North District, Rohini Courts, Delhi.	Orderly in the Court of Ms. Shubhi Gupta, JMFC (Mahila Court-02), North District, Rohini Courts, Delhi.
15.	Sh. Pardeep Kumar, S/o Sh. Raj Karan, EC-61161503	Orderly in the Court of Ms. Shubhi Gupta, JMFC (Mahila Court-02), North District, Rohini Courts, Delhi.	Orderly in the Court of Ms. Shreejee Abbot, JMFC (Digital Traffic Court), North District, Rohini Courts, Delhi.

- Note: 1. Transferred officials shall handover the charge of all the records in their custody alongwith Computer Hardware & other peripherals (if any), before relinquishing their duties.  
2. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.

*VK Khanna*  
(VINAY KUMAR KHANNA)  
Principal District & Sessions Judge  
North District : Rohini Courts : Delhi.

No. 926-979 /F2N(2)/Admn.I, II & III/T&P/North/RC/2024 Dated, Delhi the 13/01/25

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
2. Ld. Principal District & Sessions Judge (North-West), Rohini Courts, Delhi.
3. Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
4. Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
5. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, Tis Hazari Courts, Delhi.
7. The Branch In-charge, Administration-I, II & III, North District, Rohini Courts, Delhi.
8. The Official concerned, North District, Rohini Courts, Delhi.
9. The Dealing Official, Admn. I, II & III, Personal File & ACR Cell, Tis Hazari Courts, Delhi.
10. The Dealing Official, Admn. I, II & III, North District, Rohini Courts, Delhi.
11. The Web-Site Committee, Rohini Courts, Delhi for uploading (through Branch-in-charge, Computer Branch).
12. The Web-Site Committee, Tis Hazari Courts, Delhi.
13. The Facilitation Center, Rohini Courts, Delhi.
14. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
15. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
16. The Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
17. Personal Office of the undersigned.

*VK Khanna*  
Principal District & Sessions Judge  
North District : Rohini Courts : Delhi.

Web Site Committee  
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13/01/25